CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU

<u>Hearing through video conferencing</u>

<u>O.A./61/00367/2021</u>

This the <u>09th</u> day of <u>March</u>, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
<u>HON'BLE MR. ANAND MATHUR, MEMBER (A)</u>

Vineet Sharma, Age: 44 years [Group-B] S/o Sh. Jagdish Raj Sharma, R/o H. No. 577, Block-B, Lane No. 5, Upper Shiv Nagar, Jammu, [Pincode:].

.......................Applicant

(Advocate: Mr. Adarsh Sharma)

Versus

1. UT of Jammu and Kashmir through Commissioner/Secretary, Department of School Education, J&K Govt., Civil Secretariat, Jammu. [180001].
2. Director School Education, Jammu-180001.
3. Chief Education Officer, Jammu-180001.
4. Chief Education Officer, Reasi-182311.
5. Zonal Education Officer, Chinkah. 182311.
6. Headmaster, Govt. Girls High School, Janipur, Jammu-180007.

...................Respondents

(Advocate:- Mr. Rajesh Thappa, D.A.G.)

O R D E R [O R A L]

<u>Hon'ble Mr. Rakesh Sagar Jain, Member (J):</u>

Learned counsel for the applicant submits that vide order dated 10.12.2020, this Tribunal directed the respondents to pass a speaking order on the representation of the applicant. In compliance to the

aforesaid order, the respondents have started process by directing that a medical board be constituted. However, direction of the Tribunal has not come to its logical end. Learned counsel for the applicant further submits that the applicant would be satisfied if direction is given to the respondents to constitute a medical board within a stipulated period of time.

2.   Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents constitute a medical board and consider the case of applicant in accordance with rules and with intimation to the applicant within a period of 01 month from the date of receipt of a certified copy of this order.

3.   It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4.   No order as to costs.

(ANAND MATHUR)   **(RAKESH SAGAR JAIN)**
MEMBER (A)   **MEMBER (J)**

/M.M/